

Serial No. of Order	Date of Order	Order with Signature
2	28.1.92	This case is fixed for hearing to 24.2.92. In the meanwhile Counter be filed. In Vice-Chairman
3	24.2.92	Call on 26.2.1992 for hearing. In Vice-Chairman
4	26.2.92	None appears for the applicant. Put up tomorrow for hearing. In Vice-Chairman
5	27.2.92	This case has been adjourned twice. There is no appearance on either side of the Petitioner. Mr. Arwini Kumar Misra JMD S.C. is Present. The case stands and dismissed on default. In Vice-Chairman